

OFFICE OF DISTRICT & SESSIONS JUDGE-CUM-CHAIRPERSON,
DISTRICT LEGAL SERVICES AUTHORITY, PANIPAT

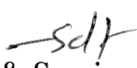
OFFICE ORDER:-

In pursuance of letter No. 5592-5669/2020/MS/HALSA dated 07.08.2020, conveyed by Learned Member Secretary, Haryana State Legal Services Authority, Panchkula, “**E-Lok Adalat**” is going to be held on **29.08.2020**. As such, following benches are hereby constituted for **E-Lok Adalat** to be held on **29.08.2020 (Saturday)** from **10:00 AM** onwards in the Judicial Court Complex, Panipat:

SR. NO.	NAME OF THE PRESIDING OFFICER	Cases to be taken up
1.	Sh. Harbir Singh Dahiya, Additional District & Sessions Judge, Panipat	Self and cases pertaining to the court of Ms. Manisha Batra, District & Sessions Judge, Panipat
2.	Sh. Vimal Sapra, Additional District & Sessions Judge, Panipat	Self and cases pertaining to Sh. Parveen Kumar, Additional District & Sessions Judge, Panipat
3.	Sh. Nishant, Additional District & Sessions Judge, Panipat	Self and cases pertaining to Sh. Tarun Singal, Additional District & Sessions Judge, Panipat
4.	Sh. Jasbir Singh Sidhu, Additional District & Sessions Judge, Panipat	Self and cases pertaining to the court of Ms. Abhilasha Sapra Kohli, Additional District & Sessions Judge, Panipat
5.	Sh. Jatin Garg, Chief Judicial Magistrate, Panipat	Self and cases pertaining to the court of Sh. Manoj Kumar Rana, Additional Chief Judicial Magistrate, Panipat
6.	Sh. Ashutosh, Judicial Magistrate 1 st Class/CJ(JD), Panipat	Self and cases pertaining to the court of Ms. Kirti Vashista, JMIC, Panipat
7.	Sh. Kapil, Judicial Magistrate 1 st Class/CJ(JD), Panipat	Self and cases pertaining to the court of Sh. Devender Singh, JMIC, Panipat and Ms. Jyoti Grover, JMIC, Panipat
8.	Sh. Vikash, Judicial Magistrate 1 st Class/CJ(JD), Panipat	Self and cases pertaining to the court of Ms. Pragati Rana, JMIC, Panipat
9.	Ms. Gayatri, Addl. Civil Judge (Sr. Division), Samalkha	Self and cases pertaining to the court of Sh. Avinash Yadav, JMIC, Samalkha

*Readers of the concerned court are hereby appointed as Nodal Officers who shall be responsible for coordination for the e-Lok Adalat amongst all the stakeholders.


**System Officer/System Assistants of the court are hereby directed to provide necessary technical support to all the benches.


District & Sessions Judge-cum-Chairperson
District Legal Services Authority,
Panipat

Endst. No. 123405 Dated 11/8/2020

Copy of the above is sent to the following for information and necessary action:-

1. Ld. Member Secretary, Haryana State Legal Services Authority, Panchkula.
2. All the Judicial Officers posted at Sessions Division, Panipat and Sub Division Samalkha.
3. The District Public Relation Officer, Panipat with the direction to give wide publicity through print and electronic media.
4. The President, District Bar Association, Panipat and Samalkha.
5. Insurance Companies through mail.


District & Sessions Judge-cum-Chairperson,
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